BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 117/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Shashank Jayantilal Shah & Anr.

(Aarohi Motors Pvt. Ltd.)

V/s.

Bank of India & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
MANDEEP SINGN SALUJA 1. FOR KALPESH PATEL	Advocate	Responsent No. 8, 8, 11	Handup Styl
2. Himansten Desen	Admode	COTT BUILT FORTAL	
3. KIRAN S. PANCHAL 4 Harest . P. Sheh	Advocate Advocate	D.R.A. 117/2017 Pra	Le Canepal Maril

Learned Advocate Mr. Himanshu Desai present for Corporate Debtor/ Applicant. Learned Advocate Mr. Haresh Shah present for Respondent No. 1. Learned Advocate Mr. Kalpesh Patel Respondents Nos. 6, 8 and 11. Learned Advocate Mr. Kiran Panchal present for Respondent no. 7 (Sundaram Finance Ltd.).

ORDER

Learned Advocate Mr. Kiran Panchal filed Vakalatnama for Respondent no. 7 (Sundaram Finance Ltd.).

Objections filed by Respondent (Sundaram Finance Ltd).

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondents.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.